

Rep. by Act No. 56 of 1974, S. 2 & Sch. I.

THE REPRESENTATION OF THE PEOPLE (AMENDMENT) ACT, 1965

No. 14 OF 1965

[21st May, 1965]

An Act further to amend the Representation of the People Act, 1950

BE it enacted by Parliament in the Sixteenth Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Representation of the People (Amendment) Act, 1965.

Amendment of Fourth Schedule to Act 43 of 1950. 2. In the Fourth Schedule to the Representation of the People Act, 1950,—

(a) under the heading "ANDHRA PRADESH", the entry "4. City and Town Committees." shall be omitted;

(b) under the heading "MYSORE", after the entry "4. Notified Area Committees.", the entry "5. Town Panchayats." shall be inserted;

(c) under the heading "WEST BENGAL",—

(i) for the entry "2. District Boards.", the entry "2. Zilla Parishads." shall be substituted,

(ii) for the entry "4. Local Boards.", the following entries shall be substituted, namely:—

"4. Anchalik Parishads.

5. Town Committees."